

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.155/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th November 2017, 10.30 A.M.

Name of the Company		Sushil Kumar GaneriwalaVersus-Bengal Brahmaputra Procon Pvt. Ltd. & Ors		
Under Section		397/389		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
		UMAR GOPTA (PC)	Y TIONER.	Rohit Koshei 27/11/17.

1. RATNANKO BANCRJEE, SR. ADVOCATE)
2. SWAPNA CHOUBEY, ADVOCATE

LESPONDENT

ORDER

Ld. Counsel for the petitioners and the respondents are present.

List on 29/11/2017 for remaining arguments.

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(Jinan K.R.) Member (J) 31

(V.P.Singh) Member (J)